

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-868(ND)/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2018

NAME OF THE COMPANY: M/s. Propertree Real Estate Solution Pvt. Ltd.
V/s. M/s. Unibera Developers Pvt. Ltd.

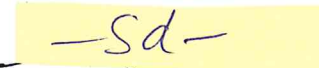
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

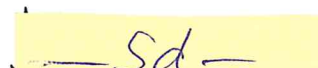
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Sandeep Nagar, Proxy Counsel for the Petitioner

ORDER

Request for an adjournment is being made on behalf of the Petitioner on the grounds that the counsel is unable to be present in court. At his request, adjourned to 6th August, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)